

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 262/TL/2023**

Subject : Application for transmission licence in respect of Karcham Wangtoo Jhakri portion of Baspa Jhakri D/C transmission line.

Date of Hearing : **27.9.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Petitioner : JSW Hydro Energy Limited (JSWHEL).

Respondent : Central Transmission Utility of India Limited (CTUIL) and Ors.

Parties Present : Shri Aman Anand, Advocate, JSWHEL  
Shri Aman Dixit, Advocate, JSWHEL  
Ms. Natasha Debroy, Advocate, JSWHEL  
Shri Kartikeya Rastogi, HPSEB  
Shri Gajendra Singh, NRLDC  
Shri Alok Mishra, NRLDC  
Shri Sunil K., NRLDC

**Record of Proceedings**

Learned counsel for the Petitioner submitted that the present Petition had been filed for the grant of a transmission licence in respect of the Karcham Wangtoo- Jhakri portion of the Baspa-Jhakri D/C transmission line. Learned counsel further submitted that vide Record of Proceedings for the hearing dated 2.8.2024; the Commission had directed to issue public notice under Section 15(5)(a) of the Electricity Act, 2003, inviting suggestion or objection to the grant of a transmission licence to the Petitioner. However, in response thereof, no suggestion or objection has been received so far.

2. The Representative of the Respondent, NRLDC, submitted that NRLDC had filed the information called for vide Record of Proceedings for the hearing dated 29.8.2024.

3. After hearing the learned counsel for the Petitioner and the representative of NRLDC, the Commission reserved the matter for order.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**